

Name of the Corporate Debtor: FLPL Logistics Private Limited; Date of Commencement of Liquidation: 22nd March, 2021;
List of Stakeholders as on: 28th June, 2022

List of Secured Financial Creditors

(Amount in ₹)

S. No.	Name of Creditor	Details of Claim Received		Details of Claim Admitted							Amount of Contingent Claim	Amount of Any Mutual Dues, that may be Set-off	Amount of Claim Rejected	Amount of Claim under Verification	Remarks, if any	
		Date of Receipt	Total Amount Claimed	Total Amount Admitted	Nature of Claim	Amount Covered by Security Interest	Whether Security Interest Relinquished? (Yes/No)	Details of Security Interest	Amount Covered By Guarantee	% Share in Total Amount of Claims Admitted						
1	Union Bank Of India	19-04-2021	53,89,18,182	53,89,18,182	Secured	53,89,18,182	Yes	Hypothecation of stock in trade and entire book debts/other current assets	-	45.32	-	-	-	-	-	-
2	Kotak Mahindra Prime Limited	09-04-2021	45,14,619	45,14,619	Secured	45,14,619	Yes	The CD, FLPL approached Financial Creditor. Thereafter FC executed a car loan agreement bearing no. 20171112064 dated 27/05/2017 and accordingly loan amount Rs. 75,00,000 was granted to the CD. After paying few installments the CD defaulted in	-	0.38	-	-	-	-	-	
3	Bank of Baroda	20-04-2021	29,24,76,794	29,24,76,794	Secured	29,24,76,794	Yes	1st pari passu charge on the current assets and block assets of the company including stock and book debt along with consortium	-	24.60	-	-	-	-	-	-
-	Total		83,59,09,595	83,59,09,595	-	83,59,09,595	-	-	-	70.30	-	-	-	-	-	-

Note: Transfer of debt from Volkswagen Finance Private Limited to Kotak Mahindra Prime Limited through an Assignment Agreement dated 15.09.2021. However, it was intimated to the Liquidator through an email dated 27.06.2022.



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